

In pursuance of the provisions of Clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English Translation of the Uttar Pradesh Panchayatraj Adhiniyam, 1947 (Uttaranchal Amendment) Bill, 2002 (Uttaranchal Adhiniyam Sankhya 07 of 2002) :

No. 217/Midhayee and Sansadiya Karya/2002

Dated Dehradun, June 19, 2002

NOTIFICATION

Miscellaneous

As passed by the Uttaranchal Legislative Assembly and assented to by the Governor on June 16, 2002.

UTTAR PRADESH PANCHAYATRAJ ACT, 1947
(UTTARANCHAL AMENDMENT) ACT, 2002

(Act No. 07 of 2002)

The replacing Act of Uttaranchal Panchayatraj Ordinance, 2002 to be promulgated by the Hon'ble Governor to amend the Uttar Pradesh Panchayatiraj Adhiniyam, 1947 in its application to Gram Panchayat

AN
ACT

CHAPTER-1

- (1) This Act may be called the Uttar Pradesh Panchayatraj Act, 1947 (Uttaranchal Amendment) Act, 2002
- (2) It shall be applicable to the whole State of Uttaranchal.
- (3) It shall be deemed to be enacted from April 29, 2002.

Short title and commencement

CHAPTER-2

In Section 12 of U.P. Panchayati Raj Adhiniyam, 1947 (Act No. 26, of 1947) which is called Principal Act, after Section 12(3), the following new subsection (3-A) shall be inserted, namely,

(3-A) Notwithstanding anything contained in any other provisions of this Act, where due to unavoidable circumstances or in public interest, it is not practicable to hold an election to constitute a Gram Panchayat before the expiry of its duration, the State Government or an officer authorized by it in this behalf may, or order, appoint, an administrator, who shall hold office for such period not exceeding six months as may be specified in the said order and all powers, functions and duties of the Gram Panchayat, its Pradhan and Committees shall vest in and be exercised, performed and discharged by such administrator.

CHAPTER-3

(1) Ordinance no. 2 of 2002 promulgated by the Governor is hereby repealed.

By Order,

(R. P. PANDEY)
Sachiv.

उत्तरांचल असाधारण गजट, 16 जून, 2002 ई0 (ज्येष्ठ 26, 1924 शक सम्वत्)

